

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
COURT NO. 2
CAUSE LIST

DATE: 14th August, 2015
Time: 10:30 AM

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Appeal No. 99/2015 (M.A. No. 815/2015)	M/s. R.K.G. Poultries Vs. State of Haryana & Ors.	Mr. A. R. Takkar, Adv. for Appellant
2.	Appeal No. 100/2015 (M.A. No. 813/2015)	M/s. Pinewood Poultries Vs. State of Haryana & Ors.	Mr. A. R. Takkar, Adv. for Appellant
3.	Appeal No. 101/2015 (M.A. No. 814/2015)	M/s. Topaz Poultry Farm Vs. State of Haryana & Ors.	Mr. A. R. Takkar, Adv. for Appellant
4.	Appeal No. 102/2015 (M.A. No. 816/2015)	M/s. Aspire Farms (P) Ltd. Vs. State of Haryana & Ors.	Mr. A. R. Takkar, Adv. for Appellant
5.	Appeal No. 103/2015 (M.A. No. 819/2015)	M/s. Gulmohar Poultries Vs. State of Haryana & Ors.	Mr. A. R. Takkar, Adv. for Appellant
6.	Appeal No. 104/2015 (M.A. No. 817/2015)	M/s. Nitu Poultry Vs. State of Haryana & Ors.	Mr. A. R. Takkar, Adv. for Appellant
7.	Appeal No. 105/2015 (M.A. No. 818/2015)	M/s. Sangam Poultries Vs. State of Haryana & Ors.	Mr. A. R. Takkar, Adv. for Appellant
8.	Original Application No. 313/2015 (M.A. No. 820/2015)	Jasvir Vs. U.P. PCB & Ors.	Mr. Ajit Sharma, Adv. for Applicant
9.	Original Application No. 316/2015 (M.A. No. 822/2015 & (M.A. No. 823/2015)	Jai Narayan Singh @ Pappu Singh & Ors. Vs. Union of India & Ors.	Mr. P. C. Singh, Adv. for Applicant
10.	Original Application No.174/2015	Rajesh Agarwal Vs. DDA & Ors.	Mr. M.L.Lahoty, Adv. For the Applicant
AFTER NOTICE			
11.	Original Application No. 255/2015	Green City Vikash Samiti Vs. The Secretary Ministry of Home & Ors.	Mr. C.S.S. Tomar, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
12.	Original Application No. 185/2015 (M.A. No. 531/2015)	M/s. Mughis Tanners Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB

13.	Original Application No. 186/2015 (M.A. No. 532/2015)	Sunil Enterprises Vs Uttar Pradesh Pollution Control Board	-----Do-----
14.	Original Application No. 187/2015 (M.A. No. 533/2015)	Faik Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
15.	Original Application No. 188/2015 (M.A. No. 534/2015)	Kamal Enterprises Vs Uttar Pradesh Pollution Control Board	-----Do-----
16.	Original Application No. 189/2015 (M.A. No. 535/2015)	Gold Star Leather Vs Uttar Pradesh Pollution Control Board	-----Do-----
17.	Original Application No. 190/2015 (M.A. No. 536/2015)	Leeza Leather Vs Uttar Pradesh Pollution Control Board	-----Do-----
18.	Original Application No. 191/2015 (M.A. No. 537/2015)	Khatoon Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
19.	Original Application No. 192/2015 (M.A. No. 538/2015)	Globe Leather Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
20.	Original Application No. 193/2015 (M.A. No. 539/2015)	Royal Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
21.	Original Application No. 194/2015 (M.A. No. 540/2015)	Arshi Enterprises Vs Uttar Pradesh Pollution Control Board	-----Do-----
22.	Original Application No. 195/2015 (M.A. No. 541/2015)	Allianz Leather Vs Uttar Pradesh Pollution Control Board	-----Do-----
23.	Original Application No. 196/2015 (M.A. No. 542/2015)	Arafat Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
24.	Original Application No. 197/2015 (M.A. No. 568/2015)	Globe Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
25.	Original Application No. 198/2015 (M.A. No. 543/2015)	A. K. Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
26.	Original Application No. 199/2015 (M.A. No. 544/2015)	S. R. Tannery Vs Uttar Pradesh Pollution Control Board	-----Do-----
27.	Original Application No. 200/2015 (M.A. No. 545/2015)	Heena LeatherExims (Alvi Leather) Vs Uttar Pradesh Pollution Control Board	-----Do-----
28.	Original Application No. 201/2015 (M.A. No. 546/2015)	Shannu Enterprises Vs Uttar Pradesh Pollution Control Board	-----Do-----
29.	Original Application No. 202/2015 (M.A. No. 547/2015)	New Taj Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
30.	Original Application No. 203/2015 (M.A. No. 548/2015)	Roshan & Company Vs Uttar Pradesh Pollution Control Board	-----Do-----
31.	Original Application No. 204/2015 (M.A. No. 549/2015)	N. R. Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
32.	Original Application No. 205/2015 (M.A. No. 550/2015)	Mercury Leather Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
33.	Original Application No. 206/2015 (M.A. No. 551/2015)	M.I. Saddle Works Vs Uttar Pradesh Pollution Control Board	-----Do-----
34.	Original Application No. 207/2015 (M.A. No. 552/2015)	Shaqib Leather Traders (Imtiaz Traders) Vs Uttar Pradesh Pollution Control Board	-----Do-----

35.	Original Application No. 208/2015 (M.A. No. 553/2015)	Shubhan Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
36.	Original Application No. 209/2015 (M.A. No. 554/2015)	Chaudhary Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
37.	Original Application No. 210/2015 (M.A. No. 555/2015)	Tajwar Hussain Ki Tannery (Eurasia Leather Ltd.) Vs Uttar Pradesh Pollution Control Board	-----Do-----
38.	Original Application No. 211/2015 (M.A. No. 556/2015)	Nizam Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
39.	Original Application No. 212/2015 (M.A. No. 557/2015)	Al Saba Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
40.	Original Application No. 213/2015 (M.A. No. 558/2015)	Imco Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
41.	Original Application No. 214/2015 (M.A. No. 559/2015)	Shoeb Leather Vs Uttar Pradesh Pollution Control Board	-----Do-----
42.	Original Application No. 215/2015 (M.A. No. 560/2015)	M.A. Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
43.	Original Application No. 216/2015 (M.A. No. 561/2015)	Raza Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
44.	Original Application No. 217/2015 (M.A. No. 562/2015)	N. R. Tanners (Unit-2) Vs Uttar Pradesh Pollution Control Board	-----Do-----
45.	Original Application No. 218/2015 (M.A. No. 563/2015)	Shafiq Split Works Vs Uttar Pradesh Pollution Control Board	-----Do-----
46.	Original Application No. 219/2015 (M.A. No. 564/2015)	Hamraz Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
47.	Original Application No. 220/2015 (M.A. No. 565/2015)	Ahtesham Leather & Leather Product (Naseer Ki Tannery) Vs Uttar Pradesh Pollution Control Board	-----Do-----
48.	Original Application No. 221/2015 (M.A. No. 566/2015)	Sarfaraz Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
49.	Original Application No. 222/2015 (M.A. No. 567/2015)	Insha Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----

Date: 14th August, 2015
After the above Bench

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE PROF. A. R. YOUSUF
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Original Application No.3/2014. (PH)	Srinagar Bandh Aapda Sangharsh Samiti & Anr. Vs. Alaknanda Hydropower Co. Ltd. & Ors.	Mr. Ritwick Dutta, Rahul Choudhary & Ms. Preeta Dhar Adv. for the Applicant. Mr. M.L. Lahoty, & Ms. Gargi Bhatta Adv., for R-1 Mr. Vivek Chib, Adv. for R-2 Dr. Abhishek Atrey, Adv. For R-3 Mr. Bharat Jhunjunwala, for Intervener Mr. Vivek Chib, Adv, Mr. Kushal Gupta, Adv. For R-4
2.	M.A. No. 698/2015 in Original Application No. 182/2013	Randhir Singh (Sarpanch) & Ors. Vs. State of Haryana & Ors.	Amer Mushtaq Salim, Adv. for Applicant Mr. Anil Grover, AAG for R-1 & 4 Mr. Yashraj Singh Deora, Adv. for r-5 Mr. B. V. Niren, Adv. for R-6 Ms. Panchajanya Batra Singh, Adv. for R-7 Mr. Rajkumar, Adv. for CPCB

For order, cause list and other information please visit our website: www.greentribunal.gov.in